



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11th September, 2022

NOTICE

Please take notice that the following matter listed in the Court - IV on 12.09.2022 at 10:30 AM will be taken up after rising of Court – III.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|---------------------------------|---|
| 1. | Comp. App. (AT) No. 155 of 2022 & I.A. No. 3152 of 2022 | The Hamlin Trust & Ors. Vs. LSF10 Rose Investments S. A R. I & Ors. | Vijay K Singh Abhijeet Sinha | V P Singh Aditya Jalan Urvashi Misra Raghav Chadha |

By order of Hon'ble Chairperson

-Sd/-

Registrar